[3446]

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

WEDNESDAY, THE THIRTIETH DAY OF APRIL
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL Nos.506, 508, 511 AND 514 OF 2025

WRIT APPEAL NO: 506 OF 2025

Writ Appeal under clause 15 of the Letters Patent preferred against the Order dated 24-04-2025 in WP.No. 12637 of 2025 on the file of the High Court.

Between:

1. **Mahesh Muralidhar Bhagwat (I.P.S)**
S/o. Muralidhar Rangnath Bhagwat
Occ: Govt Employee, R/o. Flat No. 5,
Pranitha Tower-6, Kundanbagh Officers New Quarters,
Begumpet, Hyderabad.

2. **Sowmya Mishra (I.P.S)**
D/o. Debabrata Kantha, Occ: Govt. Employee,
R/o. B13, Road No. 10c, Pleasant Valley,
Senior Police Officers Colony, Hyderabad.

3. **Swathi Lakra (I.P.S)**
D/o. Ben Hur Mahesh Dutt Ekka
Occ: Govt. Employee, R/o. B13,
Road No. 10c, Pleasant Valley, Senior Police
Officers Colony, Hyderabad.

...Appellants/Respondent Nos. 34, 37, 38

AND

1. **Birla Mallesh**
Aged 38 years, Occ: Accountant,
R/o H No 2124, Maheshwaram Mandal
Ameerpet village, Ranga Reddy District, Telangana – 509 325.

...Respondent No.1/Writ Petitioner

2. **The State of Telangana**
Through its Principal Secretary,
Revenue Department Office at Telangana Secretariat,
Hyderabad Telangana.

3. **Chief Commissioner of Land Administration,**
CCLA, Abids, Hyderabad, Telangana – 500 001.

4. **Commissioner and Inspector General of Registration and Stamps,**
53953 Nizam Shahi Road, Mozam Jahi Market,
Hyderabad, Telangana – 500 001.

5. **District Collector,**
Ranga Reddy District Office at Ibrahimpatnam Village,
Ranga Reddy District, Telangana – 501 506.

6. **Revenue Divisional Officer,**
Kandukur, Ranga Reddy District, Telangana – 501 359.

7. **Tahsildar Cum Joint Sub Registrar,**
Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

8. **Deputy Tahsildar Cum Public Information Officer,**
Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

9. **Sub Registrar**
Maheshwaram SRO Office at Maheshwaram Mandal,
Ranga Reddy District, Telangana – 501 359.

10. **Sub Registrar**
LB Nagar SRO Office at L B Nagar,
Saroornagar, Ranga Reddy District, Telangana – 500 074.

11. **Telangana Bhoodan Yagna Board,**
Represented by its Authority Office,
At CCLA 2nd Floor Station Road,
Abids Nampally, Hyderabad, Telangana – 500 001.

12. **Station House Officer,**
Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

13. **Enforcement Directorate**
E D Fateh Maidan Road, Hyderabad, Telangana – 500 004.

14. **Central Bureau of Investigation (CBI)**
Koti Kendriya Sadan Sultan Bazar,
Hyderabad, Telangana – 500 095.

15. **Telangana Vigilance Commission,**
2nd Floor D Block 3RKR Bhavan
Hyderabad, Telangana – 500 063.

16. **Department of Personnel and Training (DOP)**
Ministry of Personnel, Public Grievances and Pensions,
North Block, New Delhi – 110 001.

17. **Ministry of Home Affairs (MHA),**
North Block Central Secretariat, New Delhi – 110 001.

...Respondent Nos. 2 to 17/Respondents Nos. 1 to 16

18. Mohammed Abdul Javeed
S/o Late Mohammed Abdul Salam, Aged about 44 Years, Occ: Advocate,
R/O H No 173381/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500023.

19. Arshiya Sultana
W/o Mohammed Abdul Khader, Aged about 31 Years, Occ: Housewife
R/o H No 171375/26/M/1 Khalander Nagar, Santosh Nagar, Saidabad.

20. Mohammed Abdul Lateef
S/o Mohammed Abdul Salam, Aged about 40 Years, Occ: Businessman
R/o H No 173381/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500023

21. Mohd Abdul Shukoor,
S/o M A Wahed, Aged about 62 Years, Occ: Businessman,
R/o H No 876, Maheshwaram Village, Maheshwaram Mandal,
Ranga Reddy District, Telangana:

22. Rudra Srinivasulu
S/o Rudra Ramakrishna, Aged about 54 Years, Occ: Businessman
R/o H No 9792 Maruthi Nagar Champapet,
Saroornagar, Ranga Reddy District, Telangana

23. Basaboini Suresh Mudiraj
S/o S R N Mudiraj, Aged about 58 Years, Occ: Businessman
R/o H No 718/34 Raghavendra Nagar, Nacharam Uppal.

24. Bavandla Pally Anand,
S/o B Narsimha, Aged about 37 years, Occ: Businessman,
R/o H No 3117/6/1 Kadthal Village Mandal, Ranga Reddy District, Telangana.

25. Navin Mittal, IAS,
S/o M L Mittal Aged about 50 Years, Occ: Govt Employee,
R/o H No 34 Road No 13, Banjara Hills, Hyderabad, Telangana.

26. Dr Gyanmudra
W/o Somesh Kumar IAS Aged about 64 Years, Occ: Retired Employee,
R/o Villa No.17 Sunrise Valley Homes,
Near PVNR Pillar No179, Attapur, Upparpalle, Rajendra Nagar
Ranga Reddy District, Telangana.

27. Thatiparthi Pavani Rao
W/o Thatiparthi Prabhakar Rao IPS Aged about 56 Years, Occ: Housewife
R/o H No 155/177/CM/38, Plot No. 38, Cyber Meadows Masjid Banda,
Kondapur, Serilingampally.

28. Aishwarya Raj.
D/o Vikas Raj IAS. Aged about 25 Years Occ: Private Employee,
R/o Sr1 Sr Nagar Street No.1 Behind Sr Nagar Metro Station,
Ameerpet Sanjeev Reddy Nagar.

29. Vasundhara Sinha
W/o Anjan Kumar IAS, Aged about 60 Years, Occ: Govt Employee,
R/o H No 23372, Comandari House C P L Ameerpet, Hyderabad, Telangana – 500 013.

30. Ajit Kumar Mohanty
S/o Late Khesrabasi Mohanty, aged about 73 Years, Occ: Retired Govt Employee,
R/o Plot No 2, Vyjayanti Coop Near Ravi Colony,
Mahendrahills East, Maredpally, Secunderabad

31. G Om Anirudh
S/o Sudheer Babu Gone Aged about 28 Years, Occ: Student
R/o 82293/82/113/09/A/G2 Mla Colony Road No.12, Banjara Hills,
Khairatabad, Hyderabad, Telangana.

32. Nandini Mann
W/o Vikram Singh Mann, Aged about 48 Years, Occ: Private Employee
R/o B4 Pleasant Valley Senior Police Officers Colony Near MP MLA Colony
Road No.10c Jubilee Hills, Hyderabad, Telangana.

33. Reeta Sultania
W/o Sandeep Kumar Sultania IAS, Aged about 52 Years, Occ: Private Employee
R/o Quarter No T1/1 Krishna Block New Ais Officers Complex,
Near Chinmaya Vidyalaya, Kundanbagh, Begumpet, Hyderabad, Telangana.

34. Vennavelli Radhika Alias Danda Radhika
W/o V B Kamalasan Reddy, IPS Aged about 52 Years, Occ: Private Employee
R/o H No 1611741/D/21 Moosarambagh Near GHMC Park,

Malakpet Colony, Dilsukhnagar.

35. Mudireddy Nitesh Reddy,
S/o. Mudireddy Mahendar Reddy,
Occ: Businessman, R/o. Kundan Bagh, Near Chinmayee Vidyalaya, Begumpet, Hyderabad.

36. Thota Srinivas Rao (I.P.S)
S/o. Thota Sai Babu, Occ: Govt. Employee,
R/o. Road No. 10, IAS/IPS Officers Quarters,
Banjara Hills, Hyderabad – 500 034.

37. Rekha Sharaff
W/o Umesh Sharaff, IPS, Aged about 50 Years, Occ: Housewife
R/o H No 212 Road No 14 Prashasan Nagar Near Nyaya Vihar,
Jubilee Hills, Hyderabad

38. Ravi Gupta
IPS S/o S O Gupta Aged about 59 Years, Occ: Indian Police Service
R/o Quarter No 2 Road No 10 MP MLA Colony, Jubilee Hills, Hyderabad.

39. Rajarshi Shah IAS
S/o Bimal Kumar Shah, Aged about 45 Years, Occ: Public Servant, IAS Officer,
Having Office at District Collector and Magistrate, Adilabad, Telangana

40. Tarun Joshi IPS
S/o Rattan Bhushan Joshi Aged about 48 Years, Occ: Govt Employee IPS,
R/o H No 127A Kilokri Village Opposite Maharani Bagh Near Ram Singh Workshop New Delhi South Delhi Delhi -110 014

41. Renu Goyal
W/o Jitender Kumar Goyal, IPS, Aged about 53 Years, Occ: Business
R/o Pleasant Valley Road No. 10 C, Jubilee Hills,
Greater Hyderabad Municipal Corporation, Hyderabad, Telangana – 500 033.

42. Perla Varun
S/o Perla Viswa Prasad IPS Aged about 29 Years, Occ: Software Engineer
R/o H No Bh3/4 Road No 10 IAS/IPS Officers Quarters Banjara Hills
Khairatabad.

43. Divya Sri Morthati
W/o Anjaneyulu Dodde IAS aged about 39 Years Occ: Software Engineer
R/o H No 19252/9/30 Parsigutta Colony, Near Mothers Primary School,
Ramnagar, Hyderabad, Telangana – 500 020.

44. Ajay Jain IAS
S/o Shashi Prakash Jain, Aged about 53 Years, Occ: Govt Officer,
Office Address: District Collectorate, Jamtara, Jharkhand.

45. Lankela Subbarayayudu IPS
S/o Late Lankela Sanjeeva Rayudu Aged about 49 Years, Occ: Govt Officer
Office Address: Superintendent of Police, Tirupati, Andhra Pradesh.

46. B K Rahul Hegde IPS
S/o Krishna Gowda, Aged about 33 Years, Occ: Govt Employee
R/o H No 35206/15/14/H Hanuman Nagar Near SLS School Suryapet.

47. Hemalatha Battula
W/o B Shivadhar Reddy, Aged about 43 Years, Occ: Housewife
R/o Villa No 39, Pristine Estates, Gopanpally Thanda, Tellapur

48. Savyasachi Pratap Singh
S/o Govind Singh IPS Aged about 37 years, Occ: Business
R/o Moinabad Village, Ranga Reddy District, Telangana.

49. Rahul Busireddy
S/o B Janardhan Reddy, Aged about 34 Years, Occ: Business
R/o. H No 37400/Rv/3101 Phase 3 Keerthi Richmond Villas Suncity Glendale School Bandlaguda Gandipet Ranga Reddy, Telangana -- 500 086.

50. N Madhusudan
S/o N Subba Rao, Aged about 32 Years, Occ: Business,
R/o H No 291/9/6 Flat No 402 Boppana Heavens Laxmi Cyber City Ln Whitefields, Hyderabad, Telangana – 500 084.

51. Indu Rao Kavet
S/o K Laxmi Narayan Rao IPS, Aged About 32 Years, Occ: Business
R/o Not Known To Petitioner

52. Anurag Sharma
S/O Gayatrisharan Reddy, Aged About 66 Years, Occ: Government Employee,
R/o Not Known To Petitioner

53. Yashaswini Basaboinn
D/o Basaboini Suresh Mudiraj, Aged about 28 Years, Occ: Businessman
R/o H No 718/34 Raghavendra Nagar Nacharam Uppal

54. D Amoy Kumar IAS
S/o D Ashok, Aged about 48 years, Occ: Government Employee, IAS,
R/o office address: Government Animal Husbandry Department,
B R Ambedkar Telangana State Secretariat, Hyderabad, Telangana

55. S Harish IAS
S/o Not Known, Aged about 38 Years, Occ: Government Employee,
R/o Having Office at Joint Secretary, Revenue Department, Government of Telangana, Brkr Bhavan, Tank Bund Road, Hyderabad

56. E Venkata Chary
S/o E Chary, Aged about 54 Years, Occ: Government Employee, Office Address, District Revenue Officer DRO 6210, Lakdikapul, Hyderabad

57. R P Jyoti
S/o Pandu Naik, Aged about 43 Years, Occ: Government Employee,
R/o Having Office at Revenue Divisional Officer RDO, Shadnagar, Telangana.

58. K Maheshwar
S/o Not Known Age Not Known, Occ: Government Officer,
R/o Having Office at Maheshwaram Sub-Registrar Office.

59. V Hanmanth Rao
The Then SubRegistrar Officer S/o Not Known to Petitioner Aged Not Known
Occ: Government Office Having Office at L B Nagar Sub Registrar Office SRO
Ranga Reddy District Telangana.

60. Mahmood Ali
S/o Ali Aged about 57 Years, Occ: Government Officer
R/o Having Office At Maheshwaram MRO

61. V Navatha
W/o Not Known Aged About 36 Years, Occ: Government Officer
R/o Having Officer At Maheshwaram Mandal Office

62. Khader Unnisa
W/o Late Mohd Zabardast Khan Aged about76 Years, Occ: Household
R/o 82585/B/401 Harmony Banjara Apartments Khader Residency,
Road No. 9, Khairtabad, Banjara Hills, Hyderabad

63. Mohd Nlunawar Khan
S/o Late Mohd Zabardast, Aged about 53 Years, Occ: Business,
R/o 82585/B/401 Harmony Banjara Apartments Khader Residency,
Road No. 9, Khairtabad, Banjara Hills, Hyderabad.

64. Mohammed Abdul Ibrahim
S/o Mohammed Abdul Salam Sharfan Aged about 29 Years, Occ: Businessman,
R/o EI No 173381/6 Jama Masjid Yakutpura,
Charminar, Hyderabad, Telangana – 500 023.

65. Mohammed Abdul Akthar
S/o Mohammed Abdul Salam Sharfan Aged about 53 Years, Occ: Advocate
R/o H No 17-3-381/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500 023.

66. Bobbili Viswanath Reddy
S/o B D Reddy, Aged about 46 Years, Occ: Businessman
R/o 3669/B/2 Flat No 301 J V Residency Avanti Nagar
Basheerbagh, Himayath Nagar, Hyderabad

67. N Santhosh Kumar
Aged about 44 Years, Occ: Business,
R/o 3164 Ln Colony Shadnagar
Faroog Nagar U A Ranga Reddy Telangana.

68. M/S Eipi Constructions
Rep By Kondapally Sridhar Reddy S/o K Venkat Reddy
R/o Flat No 901 Lh2 Lanco IT Hills Manikonda Jagir Gandipet
Ranga Reddy, Telangana.

69. Puttaramannagari Praveena
W/o P R Sekhar Reddy, Aged about 40 Years, Occ: Business
R/o Flat No 2503 2LH Lanco Hills, Manikonda, Puppalaguda Kv
Ranga Reddy District, Telangana.

70. Kondapally Sridhar Reddy
S/o K Venkat Reddy Aged about 44 Years, Occ: Business,
R/o Flat No 403 21h Lanco Hills Manikonda Puppalaguda
K V Rangareddy Hyderabad, Telangana -- 500 089.

71. P. Adinarayana Murthy
S/o Narayana Dass, Aged about 50 Years, Occ: Business
R/o H No 2161/2/1/1 Brundavan Colony,
Shamshabad K V Ranga Reddy District, Telangana.

72. M/S AVL Constructions
Rep By V V S Abhilesh S/o V V G K Murthy Aged about 50 Years, Occ: Business
R/o Villa No C5 : K R Enclave, Journalist Colony,
Jubilee Hills, Hyderabad, Telangana – 500033.

73. Veerannagari Govardham Reddy
S/o Narender Reddy, Aged about 48 Years, Occ: Business,
R/o Plot No. A35, Road No. 11 Film Nagar, Jubilee Hills, Hyderabad.

74. Dastagir Shreef, S/o Shareef, aged about 60 Years, Occ. Business, R/o. Mehdipatnam, Hyderabad, Telangana.

(Respondent No.18 to 74 are not necessary parties)

....Respondents/Respondents

IA NO: 1 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the interim orders passed by this Hon'ble Court in W.P. No. 12637 of 2025 dated 24.04.2025 as far as Survey No. 194 of Nagaram village are concerned.

Counsel for the Appellant: SRI S. NIRANJAN REDDY, SENIOR COUNSEL REPRESENTING SRI. M.V. PRATAP KUMAR

Counsel for the Respondent No.1: SRI L. RAVI CHANDER, SENIOR COUNSEL REPRESENTING SRI MEER AKBAR ALI HASHMI

Counsel for the Respondents No.2 to 10: SRI MURALIDHAR REDDY KATRAM, GP FOR REVENUE

Counsel for the Respondent No.11: SRI KIRAN GATTU, S.C. FOR TELANGANA BHOODAN YAGNA BOARD

Counsel for the Respondent No.12: SRI MAHESH RAJE, GP FOR HOME

Counsel for the Respondent No.13: SRI V.T. KALYAN, S.C. FOR ENFORCEMENT DIRECTORATE

Counsel for the Respondent No.14: SRI T. SRUJAN KUMAR REDDY, S.C. FOR CENTRAL BUREAU OF INVESTIGATION

Counsel for the Respondent No.15: --

Counsel for the Respondent No.16 & 17: SRI GADI PRAVEEN KUMAR, DEPUTY SOLICITOR GENERAL OF INDIA

WRIT APPEAL NO: 508 OF 2025

Writ Appeal under clause 15 of the Letters Patent preferred against order dated 24-04-2025 in W.P.No.12637 of 2025 on the file of the High Court.

Between:

Rekha Sharraf
W/o. Umesh Sharraf (IFS)
Occ. House Wife,
Aged about 58 years,
R/o. H. No. 212, Road No. 14,
Prashasan Nagar, Near Nyaya Vihar,
Jubilee Hills Hyderabad

...Appellant/Respondent No. 39

AND

1. **Birla Mallesh**
   Aged 38 years, Occ: Accountant,
   R/o H No 2124, Maheshwaram Mandal
   Ameerpet village, Ranga Reddy District, Telangana – 509 325.

...Respondent No.1/Writ Petitioner

2. **The State of Telangana**
   Through its Principal Secretary,
   Revenue Department Office at Telangana Secretariat,
   Hyderabad Telangana.

3. **Chief Commissioner of Land Administration,**
   CCLA, Abids, Hyderabad, Telangana – 500 001.

4. **Commissioner and Inspector General of Registration and Stamps,**
   53953 Nizam Shahi Road, Mozam Jahi Market,
   Hyderabad, Telangana – 500 001.

5. **District Collector,**
   Ranga Reddy District Office at Ibrahimpatnam Village,
   Ranga Reddy District, Telangana – 501 506.

6. **Revenue Divisional Officer,**
Kandukur, Ranga Reddy District, Telangana – 501 359.

7. **Tahsildar Cum Joint Sub Registrar,**
Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

8. **Deputy Tahsildar Cum Public Information Officer,**
Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

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Maheshwaram SRO Office at Maheshwaram Mandal,
Ranga Reddy District, Telangana – 501 359.

10. **Sub Registrar**
LB Nagar SRO Office at L B Nagar,
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Represented by its Authority Office,
At CCLA 2nd Floor Station Road,
Abids Nampally, Hyderabad, Telangana – 500 001.

12. **Station House Officer,**
Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

13. **Enforcement Directorate**
E D Fateh Maidan Road, Hyderabad, Telangana – 500 004.

14. **Central Bureau of Investigation (CBI)**
Koti Kendriya Sadan Sultan Bazar,
Hyderabad, Telangana – 500 095.

15. **Telangana Vigilance Commission,**
2nd Floor D Block BRKR Bhavan
Hyderabad, Telangana – 500 063.

16. **Department of Personnel and Training (DOP)**
Ministry of Personnel, Public Grievances and Pensions,
North Block, New Delhi – 110 001.

17. **Ministry of Home Affairs (MHA),**
North Block Central Secretariat, New Delhi – 110 001.

...Respondent Nos. 2 to 17/Respondents Nos. 1 to 16

-4

18. Mohammed Abdul Javeed
S/o Late Mohammed Abdul Salam, Aged about 44 Years, Occ: Advocate,
R/O H No 17338 1/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500023.

19. Arshiya Sultana
W/o Mohammed Abdul Khader, Aged about 31 Years; Occ: Housewife
R/o H No 17137 5/26/M/1 Khalander Nagar, Santosh Nagar, Saidabad.

20. Mohammed Abdul Lateef
S/o Mohammed Abdul Salam, Aged about 40 Years, Occ: Businessman
R/o H No 17338 1/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana -- 500023

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S/o M A Wahed, Aged about 62 Years, Occ: Businessman,
R/o H No 876, Maheshwaram Village, Maheshwaram Mandal,
Ranga Reddy District, Telangana.

22. Rudra Srinivasulu
S/o Rudra Ramakrishna, Aged about 54 Years, Occ: Businessman
R/o H No 9792 Maruthi Nagar Champapet,
Saroornagar, Ranga Reddy District, Telangana

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S/o S R N Mudiraj, Aged about 58 Years, Occ: Businessman
R/o H No 718/34 Raghavendra Nagar, Nacharam Uppal

24. Bavandla Pally Anand,
S/o B Narsimha, Aged about 37 years, Occ: Businessman,
R/o H No 311/6/1 Kadthal Village Mandal, Ranga Reddy District, Telangana.

25. Navin Mittal, IAS,
S/o M L Mittal Aged about 50 Years, Occ: Govt Employee,
R/o H No 34 Road No 13, Banjara Hills, Hyderabad, Telangana.

26. Dr Gyanmudra
W/o Somesh Kumar IAS Aged about 64 Years, Occ: Retired Employee,
R/o Villa No.17 Sunrise Valley Homes,
Near PVNR Pillar No179, Attapur, Upparpalle, Rajendra Nagar,
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W/o Thatiparthi Prabhakar Rao IPS Aged about 56 Years, Occ: Housewife
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R/o Srl Sr Nagar Street No.1 Behind Sr Nagar Metro Station,
Amecrpet Sanjeev Reddy Nagar.

29. Vasundhara Sinha
W/o Anjani Kumar IAS, Aged about 60 Years, Occ: Govt Employee,
R/o H No 23372, Comandari House C P L Ameerpet, Hyderabad, Telangana – 500 013.

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S/o Late Khcstrabasi Mohanty, aged about 73 Years, Occ: Retired Govt Employee,
R/o Plot No.2, Vyjayanti Coop Near Ravi Colony,
Mahendrahills East, Maredpally, Secunderabad

31. G Om Anirudh
S/o Sudheer Babu Gone Aged about 28 Years, Occ: Student
R/o 82293/82/11309/A/G2 Mla Colony Road No.12, Banjara Hills,
Khairatabad, Hyderabad, Telangana.

32. Nandini Mann
W/o Vikram Singh Mann, Aged about 48 Years, Occ: Private Employee
R/o B4 Pleasant Valley Senior Police Officers Colony Near MP MLA Colony
Road No.10c Jubilee Hills, Hyderabad, Telangana.

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R/o Quarter No T1/1 Krishna Block New Ais Officers Complex,
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W/o V B Kamalasan Reddy, IPS Aged about 52 Years, Occ: Private Employee
R/o H No 1611741/D/21 Moosarambagh Near GHMC Park,
Malakpet Colony, Dilsukhnagar.

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S/o. Muralidhar Rangnath Bhagwat
Occ: Govt Employee, R/o. Flat No. 5,
Pranitha Tower-6, Kundanbagh Officers New Quarters,
Begumpet, Hyderabad.

36. Mudireddy Nitesh Reddy,
S/o. Mudireddy Mahendar Reddy,

Occ: Businessman. R/o. Kundan Bagh, Near Chinmayee Vidyalaya, Begumpet, Hyderabad.

37. Thota Srinivas Rao (I.P.S)
S/o. Thota Sai Babu. Occ: Govt. Employee,
R/o. Road No. 10, IAS/IPS Officers Quarters,
Banjara Hills, Hyderabad – 500 034.

38. Sowmya Mishra (I.P.S)
D/o. Debabrata Kantha, Occ: Govt. Employee,
R/o. B13, Road No. 10c, Pleasant Valley,
Senior Police Officers Colony, Hyderabad.

39. Swathi Lakra (IPS)
D/o. Ben Hur Mahesh Dutt Ekka
Occ: Govt. Employee, R/o. B13,
Road No. 10c, Pleasant Valley, Senior Police
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IPS S/o S O Gupta Aged about 59 Years, Occ: Indian Police Service
R/o Quarter No 2 Road No 10 MP MLA Colony, Jubilee Hills, Hyderabad.

41. Rajarshi Shah IAS
S/o Bimal Kumar Shah, Aged about 45 Years, Occ: Public Servant, IAS Officer,
Having Office at District Collector and Magistrate, Adilabad, Telangana

42. Tarun Joshi IPS
S/o Rattan Bhushan Joshi Aged about 48 Years, Occ: Govt Employee IPS,
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Workshop New Delhi South Delhi Delhi -110 014

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Greater Hyderabad Municipal Corporation, Hyderabad, Telangana – 500 033.

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Office Address: District Collectorate, Jamtara, Jharkhand.

47. Lankela Subbarayayudu IPS
S/o Late Lankela Sanjeeva Rayudu Aged about 49 Years, Occ: Govt Officer
Office Address, Superintendent of Police, Tirupati, Andhra Pradesh.

48. B K Rahul Hegde IPS
S/o Krishna Gowda, Aged about 33 Years, Occ: Govt Employee
R/o H No 35206/15/14/H Hanuman Nagar Near SLS School Suryapet.

49. Hemalatha Battula
W/o. B. Shivadhar Reddy (IPS),
Occ. Housewife,
Aged about 56 years,
R/o. Villa No. 39, Pristine Estates,
Gopanpally Thanda, Tellapur

50. Savyasachi Pratap Singh
S/o Govind Singh IPS Aged about 37 years, Occ: Business
R/o Moinabad Village, Ranga Reddy District, Telangana.

51. Rahul Busireddy
S/o B Janardhan Reddy, Aged about 34 Years, Occ: Business
R/o. H No 37400/Rv/3101 Phase 3 Keerthi Richmond Villas Suncity Glendale School Bandlaguda Gandipet Ranga Reddy, Telangana – 500 086.

52. N Madhusudan
S/o N Subba Rao, Aged about 32 Years, Occ: Business,
R/o H No 291/9/6 Flat No 402 Boppana Heavens Laxmi Cyber City Ln Whitefields, Hyderabad, Telangana – 500 084.

53. Indu Rao Kaveti
S/o K Laxmi Narayan Rao IPS, Aged About 32 Years, Occ: Business
R/o Not Known To Petitioner

54. Anurag Sharma
S/O Gayatrisharan Reddy, Aged About 66 Years, Occ: Government Employee,
R/o Not Known To Petitioner

55. Yashaswini Basaboinn
D/o Basaboini Suresh Mudiraj, Aged about 28 Years, Occ: Businessman
R/o H No 718/34 Raghavendra Nagar Nacharam Uppal

56. D Amoy Kumar IAS
S/o D Ashok, Aged about 48 years, Occ: Government Employee, IAS,
R/o office address: Government Animal Husbandry Department,
B R Ambedkar Telangana State Secretariat, Hyderabad, Telangana.

57. S Harish IAS
S/o Not Known, Aged about 38 Years, Occ: Government Employee,
R/o Having Office at Joint Secretary, Revenue Department, Government of Telangana, Brkr Bhavan, Tank Bund Road, Hyderabad

58. E Venkata Chary
S/o E Chary, Aged about 54 Years, Occ: Government Employee, Office Address, District Revenue Officer DRO 6210, Lakdikapul, Hyderabad

59. R P Jyoti
S/o Pandu Naik, Aged about 43 Years, Occ: Government Employee,
R/o Having Office at Revenue Divisional Officer RDO, Shadnagar, Telangana.

60. K Maheshwar
S/o Not Known Age Not Known, Occ: Government Officer,
R/o Having Office at Maheshwaram Sub-Registrar Office.

61. V Hanmanth Rao
The Then SubRegistrar Officer S/o Not Known to Petitioner Aged Not Known Occ: Government Office Having Office at L B Nagar Sub Registrar Office SRO Ranga Reddy District Telangana.

62. Mahmood Ali
S/o Ali Aged about 57 Years, Occ: Government Officer
R/o Having Office At Maheshwaram MRO

63. V Navatha
W/o Not Known Aged About 36 Years, Occ: Government Officer
R/o Having Officer At Maheshwaram Mandal Office

64. Khader Unnisa
W/o Late Mohd Zabardast Khan Aged about76 Years, Occ: Household
R/o 82585/B/401 Harmony Banjara Apartments Khader Residency,
Road No. 9, Khairtabad, Banjara Hills, Hyderabad

65. Mohd Nlunawar Khan
S/o Late Mohd Zabardast, Aged about 53 Years, Occ: Business,
R/o 82585/B/401 Harmony Banjara Apartments Khader Residency,
Road No. 9, Khairabad, Banjara Hills, Hyderabad.

66. Mohammed Abdul Ibrahim
S/o Mohammed Abdul Salam Sharfan Aged about 29 Years, Occ: Businessman,
R/o EI No 173381/6 Jama Masjid Yakutpura,
Charminar, Hyderabad, Telangana – 500 023.

67. Mohammed Abdul Akthar
S/o Mohammed Abdul Salam Sharfan Aged about 53 Years, Occ: Advocate
R/o H No 173381/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500 023.

68. Bobbili Viswanath Reddy
S/o B D Reddy, Aged about 46 Years, Occ: Businessman
R/o 3669/B/2 Flat No 301 J V Residency Avanti Nagar
Basheerbagh, Himayath Nagar, Hyderabad

69. N Santhosh Kumar
Aged about 44 Years, Occ: Business,
R/o 3164 Ln Colony Shadnagar
Faroog Nagar U A Ranga Reddy Telangana.

70. M/S Eipl Constructions
Rep By Kondapally Sridhar Reddy S/o K Venkat Reddy
R/o Flat No 901 Lh2 Lanco IT Hills Manikonda Jagir Gandipet,
Ranga Reddy, Telangana.

71. Puttaramannagari Praveena
W/o P R Sekhar Reddy, Aged about 40 Years, Occ: Business
R/o Flat No 2503 2LH Lanco Hills, Manikonda, Puppalaguda Kv
Ranga Reddy District, Telangana.

72. Kondapally Sridhar Reddy
S/o K Venkat Reddy Aged about 44 Years, Occ: Business,
R/o Flat No 403 21h Lanco Hills Manikonda Puppalaguda
K V Rangareddy Hyderabad, Telangana – 500 089.

73. P. Adinarayana Murthy
S/o Narayana Dass, Aged about 50 Years, Occ: Business
R/o H No 2161/2/1/1 Brundavan Colony,
Shamshabad K V Ranga Reddy District, Telangana.

74. M/S AVL Constructions
Rep By V V S Akhilesh S/o V V G K Murthy Aged about 50 Years, Occ: Business
R/o Villa No C5 5 K R Enclave, Journalist Colony,
Jubilee Hills, Hyderabad, Telangana – 500033.

75. Veerannagari Gowtham Reddy S/o Narender Reddy, Aged about 48 Years, Occ: Business, R/o. Plot No. A85, Road No. 11 Film Nagar, Jubilee Hills, Hyderabad.

76. Dastagir Shreef S/o Shareef, aged about 60 Years, Occ: Business, R/o. Mehdipatnam, Hyderabad, Telangana

(Respondent No.18 to 76 are not necessary parties)

...Respondents/Respondents

IA NO: 2 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the interim orders passed by this Hon'ble Court in W.P. No. 12637 of 2025 dated 24.04.2025 in so far as Survey No. 194 of Nagaram Village, Maheshwaram Mandal, Ranga Reddy District are concerned

Counsel for the Appellants: SRI D. PRAKASH REDDY, SENIOR COUNSEL REPRESENTING SRI KHAMAR KIRAN KANTAMNENI

Counsel for the Respondent No.1: SRI L. RAVI CHANDER, SENIOR COUNSEL REPRESENTING SRI MEER AKBAR ALI HASHMI

Counsel for the Respondents No.2 to 10: SRI MURALIDHAR REDDY KATRAM, GP FOR REVENUE

Counsel for the Respondent No.11: SRI KIRAN GATTU, S.C. FOR TELANGANA BHOODAN YAGNA BOARD

Counsel for the Respondent No.12: SRI MAHESH RAJE, GP FOR HOME

Counsel for the Respondent No.13: SRI V.T. KALYAN, S.C. FOR ENFORCEMENT DIRECTORATE

Counsel for the Respondent No.14: SRI T. SRUJAN KUMAR REDDY, S.C. FOR CENTRAL BUREAU OF INVESTIGATION

Counsel for the Respondent No.15: --

Counsel for the Respondent No.16 & 17: SRI GADI PRAVEEN KUMAR, DEPUTY SOLICITOR GENERAL OF INDIA

WRIT APPEAL NO: 511 OF 2025

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 24.04.2025 in W.P. No.12637 of 2025 on the file of the High Court.

Between:

Veerannagari Gowtham Reddy
S/o Narender Reddy, Aged about 48 Years, Occ: Business,
R/o Plot No. A85, Road No. 11 Film Nagar, Jubilee Hills, Hyderabad.
...Appellant/Respondent No. 75

AND

1. **Birla Mallesh**
   Aged 38 years, Occ: Accountant,
   R/o H No 2124, Maheshwaram Mandal
   Ameerpet village, Ranga Reddy District, Telangana – 509 325.

   ...Respondent No.1/Writ Petitioner

2. **The State of Telangana**
   Through its Principal Secretary,
   Revenue Department Office at Telangana Secretariat,
   Hyderabad Telangana.

3. **Chief Commissioner of Land Administration,**
   CCLA, Abids, Hyderabad, Telangana – 500 001.

4. **Commissioner and Inspector General of Registration and Stamps,**
   53953 Nizam Shahi Road, Mozam Jahi Market,
   Hyderabad, Telangana – 500 001.

5. **District Collector,**
   Ranga Reddy District Office at Ibrahimpatnam Village,
   Ranga Reddy District, Telangana – 501 506.

6. **Revenue Divisional Officer,**
   Kandukur, Ranga Reddy District, Telangana – 501 359.

7. **Tahsildar Cum Joint Sub Registrar,**
Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

8. **Deputy Tahsildar Cum Public Information Officer,**
Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

9. **Sub Registrar**
Maheshwaram SRO Office at Maheshwaram Mandal,
Ranga Reddy District, Telangana – 501 359.

10. **Sub Registrar**
LB Nagar SRO Office at L B Nagar,
Saroornagar, Ranga Reddy District, Telangana – 500 074.

11. **Telangana Bhoodan Yagna Board,**
Represented by its Authority Office,
At CCLA, 2nd Floor Station Road,
Abids Nampally, Hyderabad, Telangana – 500 001.

12. **Station House Officer,**
Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

13. **Enforcement Directorate**
E D Fateh Maidan Road, Hyderabad, Telangana – 500 004.

14. **Central Bureau of Investigation (CBI)**
Koti Kendriya Sadan Sultan Bazar,
Hyderabad, Telangana – 500 095.

15. **Telangana Vigilance Commission,**
2nd Floor D Block BRKR Bhavan
Hyderabad, Telangana – 500 063.

16. **Department of Personnel and Training (DOP)**
Ministry of Personnel, Public Grievances and Pensions,
North Block, New Delhi – 110 001.

17. **Ministry of Home Affairs (MHA),**
North Block Central Secretariat, New Delhi – 110 001.

...Respondent Nos. 2 to 17/Respondents Nos. 1 to 16

18. Mohammed Abdul Javeed
S/o Late Mohammed Abdul Salam, Aged about 44 Years, Occ: Advocate,
R/O H No 7-3381/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500023.

19. Arshiya Sultana
W/o Mohammed Abdul Khader, Aged about 31 Years, Occ: Housewife
R/o H No 171375/26/M/1 Khalander Nagar, Santosh Nagar, Saidabad.

20. Mohammed Abdul Lateef
S/o Mohammed Abdul Salam, Aged about 40 Years, Occ: Businessman
R/o H No 173381/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500023

21. Mohd Abdul Shukoor,
S/o M A Wahed, Aged about 62 Years, Occ: Businessman,
R/o H No 876, Maheshwaram Village, Maheshwaram Mandal,
Ranga Reddy District, Telangana.

22. Rudra Srinivasulu
S/o Rudra Ramakrishna, Aged about 54 Years, Occ: Businessman
R/o H No 9792 Maruthi Nagar Champapet,
Saroornagar, Ranga Reddy District, Telangana

23. Basaboini Suresh Mudiraj
S/o S R N Mudiraj, Aged about 58 Years, Occ: Businessman
R/o H No 718/34 Raghavendra Nagar, Nacharam Uppal.

24. Bavandla Pally Anand,
S/o B Narsimha, Aged about 37 years, Occ: Businessman,
R/o H No 3117/6/1 Kadthal Village Mandal, Ranga Reddy District, Telangana.

25. Navin Mittal, IAS,
S/o M L Mittal Aged about 50 Years, Occ: Govt Employee,
R/o H No 34 Road No 13, Banjara Hills, Hyderabad, Telangana.

26. Dr Gyanmudra
W/o Somesh Kumar IAS Aged about 64 Years, Occ: Retired Employee,
R/o Villa No.17 Sunrise Valley Homes,
Near PVNR Pillar No179, Attapur, Upparpalle, Rajendra Nagar,
Ranga Reddy District, Telangana.

27. Thatiparthi Pavani Rao
W/o Thatiparthi Prabhakar Rao IPS Aged about 56 Years, Occ: Housewife
R/o H No 155/177/CM/38, Plot No. 38, Cyber Meadows Masjid Banda,
Kondapur, Serilingampally.

28. Aishwarya Raj,
D/o Vikas Raj IAS, Aged about 25 Years Occ: Private Employee,

R/o Sri Sr Nagar Street No.1 Behind Sr Nagar Metro Station,
Ameerpet Sanjeev Reddy Nagar.

29. Vasundhara Sinha
W/o Anjani Kumar IAS, Aged about 60 Years, Occ: Govt Employee,
R/o H No 2[illegible]72, Comandari House C P L Ameerpet, Hyderabad, Telangana – 500 013.

30. Ajit Kumar Mohanty
S/o Late Khostrabasi Mohanty, aged about 73 Years, Occ: Retired Govt. Employee,
R/o Plot No.2, Vyjayanti Coop Near Ravi Colony,
Mahendrahills East, Maredpally, Secunderabad

31. G Om Anirudh
S/o Sudheer Babu Gone Aged about 28 Years, Occ: Student
R/o 82293/82/11309/A/G2 Mla Colony Road No.12, Banjara Hills,
Khairatabad, Hyderabad, Telangana.

32. Nandini Mann
W/o Vikram Singh Mann, Aged about 48 Years, Occ: Private Employee
R/o B4 Pleasant Valley Senior Police Officers Colony Near MP MLA Colony
Road No.10c Jubilee Hills, Hyderabad, Telangana.

33. Reeta Sultania
W/o Sandeep Kumar Sultania IAS, Aged about 52 Years, Occ Private Employee
R/o Quarter No T1/1 Krishna Block New Ais Officers Complex,
Near Chinmaya Vidyalaya, Kundanbagh, Begumpet, Hyderabad, Telangana.

34. Vennavelli Radhika Alias Danda Radhika
W/o V B Kamalasan Reddy, IPS Aged about 52 Years, Occ: Private Employee
R/o H No 16-11741/D/21 Moosarambagh Near GHMC Park,
Malakpet Colony, Dilsukhnagar.

35. Mahesh Muralidhar Bhagwat (I.P.S)
S/o. Muralidhar Rangnath Bhagwat
Occ: Govt Employee, R/o. Flat No. 5,
Pranitha Tower-6, Kundanbagh Officers New Quarters,
Begumpet, Hyderabad.

36. Mudireddy Nitesh Reddy,
S/o. Mudireddy Mahendar Reddy,
Occ: Businessman, R/o. Kundan Bagh, Near Chinmayee
Vidyalaya, Begumpet, Hyderabad.

37. Thota Srinivas Rao (I.P.S)
S/o. Thota Sai Babu, Occ: Govt. Employee,

R/o. Road No. 10, IAS/IPS Officers Quarters,
Banjara Hills, Hyderabad – 500 034.

38. Sowmya Mishra (I.P.S)
D/o. Debabrata Kantha, Occ: Govt. Employee,
R/o. B13, Road No. 10c, Pleasant Valley,
Senior Police Officers Colony, Hyderabad.

39. Swathi Lakra (I.P.S)
D/o. Ben Hur Mahesh Dutt Ekka
Occ: Govt. Employee, R/o. B13,
Road No. 10c, Pleasant Valley, Senior Police
Officers Colony, Hyderabad.

40. Rekha Sharaff
W/o Umesh Sharaff, IPS, Aged about 50 Years, Occ: Housewife
R/o H No 212 Road No 14 Prashasan Nagar Near Nyaya Vihar,
Jubilee Hills, Hyderabad

41. Ravi Gupta
IPS S/o S O Gupta Aged about 59 Years, Occ: Indian Police Service
R/o Quarter No 2 Road No 10 MP MLA Colony, Jubilee Hills, Hyderabad.

42. Rajarshi Shah IAS
S/o Bimal Kumar Shah, Aged about 45 Years, Occ: Public Servant, IAS Officer,
Having Office at District Collector and Magistrate, Adilabad, Telangana

43. Tarun Joshi IPS
S/o Rattan Bhushan Joshi Aged about 48 Years, Occ: Govt Employee IPS,
R/o H No 127A Kilokri Village Opposite Maharani Bagh Near Ram Singh
Workshop New Delhi South Delhi Delhi -110 014

44. Renu Goyal
W/o Jitender Kumar Goyal, IPS, Aged about 53 Years, Occ: Business
R/o Pleasant Valley Road No. 10 C, Jubilee Hills,
Greater Hyderabad Municipal Corporation, Hyderabad, Telangana – 500 033.

45. Perla Varun
S/o Perla Viswa Prasad IPS Aged about 29 Years, Occ: Software Engineer
R/o H No Bh3/4 Road No 10 IAS/IPS Officers Quarters Banjara Hills
Khairatabad.

46. Divya Sri Morthati
W/o Anjaneyulu Dodde IAS aged about 39 Years Occ: Software Engineer

R/o H No 19252/9/30 Parsigutta Colony, Near Mothers Primary School, Ramnagar, Hyderabad, Telangana -- 500 020.

47. Ajay Jain IAS
S/o Shashi Prakash Jain, Aged about 53 Years, Occ: Govt Officer,
Office Address: District Collectorate, Jamtara, Jharkhand.

48. Lankela Subbarayayudu IPS
S/o Late Lankela Sanjeeva Rayudu Aged about 49 Years Occ: Govt Officer
Office Address, Superintendent of Police, Tirupati, Andhra Pradesh.

49. B K Rahul Hegde IPS
S/o Krishna Gowda, Aged about 33 Years, Occ: Govt Employee
R/o H No 35206/15/14/H Hanuman Nagar Near SLS School Suryapet.

50. Hemalatha Battula
W/o B Shivadhar Reddy, Aged about 43 Years, Occ: Housewife
R/o Villa No 39, Pristine Estates, Gopanpally Thanda, Tellapur.

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S/o Govind Singh IPS Aged about 37 years, Occ: Business
R/o Moinabad Village, Ranga Reddy District, Telangana.

52. Rahul Busireddy
S/o B Janardhan Reddy, Aged about 34 Years, Occ: Business
R/o. H No 37400/Rv/3101 Phase 3 Keerthi Richmond Villas Suncity Glendale School Bandlaguda Gandipet Ranga Reddy, Telangana - 500 086.

53. N Madhusudan
S/o N Subba Rao, Aged about 32 Years, Occ: Business,
R/o H No 291/9/6 Flat No 402 Boppana Heavens Laxmi Cyber City Ln Whitefields, Hyderabad, Telangana – 500 084.

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S/o K Laxmi Narayan Rao IPS, Aged About 32 Years, Occ: Business
R/o Not Known To Petitioner

55. Anurag Sharma
S/O Gayatrisharan Reddy, Aged About 66 Years,
Occ: Government Employee,
R/o Not Known To Petitioner

56. Yashaswini Basaboinn
D/o Basaboini Suresh Mudiraj, Aged about 28 Years,
Occ: Businessman

R/o H No 718/34 Raghavendra Nagar Nacharam Uppal

57. D Amoy Kumar IAS
S/o D Ashok, Aged about 48 years, Occ: Government Employee, IAS,
R/o office address: Government Animal Husbandry Department,
B R Ambedkar Telangana State Secretariat, Hyderabad, Telangana.

58. S Harish IAS
S/o Not Known, Aged about 38 Years, Occ: Government Employee,
R/o Having Office at Joint Secretary, Revenue Department, Government of Telangana, Brkr Bhavan, Tank Bund Road, Hyderabad

59. E Venkata Chary
S/o E Chary, Aged about 54 Years, Occ: Government Employee, Office Address, District Revenue Officer DRO 6210, Lakdikapul, Hyderabad

60. R P Jyoti
S/o Pandu Naik, Aged about 43 Years, Occ: Government Employee,
R/o Having Office at Revenue Divisional Officer RDO, Shadnagar, Telangana.

61. K Maheshwar
S/o Not Known Age Not Known, Occ: Government Officer,
R/o Having Office at Maheshwaram Sub-Registrar Office.

62. V Hanmanth Rao
The Then SubRegistrar Officer S/o Not Known to Petitioner Aged Not Known Occ: Government Office Having Office at L B Nagar Sub Registrar Office SRO Ranga Reddy District Telangana.

63. Mahmood Ali
S/o Ali Aged about 57 Years, Occ: Government Officer
R/o Having Office At Maheshwaram MRO

64. V Navatha
W/o Not Known Aged About 36 Years, Occ: Government Officer
R/o Having Officer At Maheshwaram Mandal Office

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W/o Late Mohd Zabardast Khan Aged about76 Years, Occ: Household
R/o 82585/B/401 Harmony Banjara Apartments Khader Residency,
Road No. 9, Khairtabad, Banjara Hills, Hyderabad

66. Mohd Munawar Khan
S/o Late Mohd Zabardast, Aged about 53 Years, Occ: Business,
R/o 82585/B/401 Harmony Banjara Apartments Khader Residency,
Road No. 9, Khairtabad, Banjara Hills, Hyderabad.

67. Mohammed Abdul Ibrahim
S/o Mohammed Abdul Salam Sharfan Aged about 29 Years,
Occ: Businessman,
R/o El No 173381/6 Jama Masjid Yakutpura,
Charminar, Hyderabad, Telangana – 500 023.

68. Mohammed Abdul Akthar
S/o Mohammed Abdul Salam Sharfan Aged about 53 Years,
Occ: Advocate
R/o H No 173381/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500 023.

69. Bobbili Viswanath Reddy
S/o B D Reddy, Aged about 46 Years, Occ: Businessman
R/o 3669/B/2 Flat No 301 J V Residency Avanti Nagar
Basheerbagh, Himayath Nagar, Hyderabad

70. N Santhosh Kumar
Aged about 44 Years, Occ: Business,
R/o 3164 Ln Colony Shadnagar
Faroog Nagar J A Ranga Reddy Telangana.

71. M/S Eipl Constructions
Rep By Kondapally Sridhar Reddy S/o K Venkat Reddy
R/o Flat No 901 Lh2 Lanco IT Hills Manikonda Jagir Gandipet
Ranga Reddy, Telangana.

72. Puttaramannagari Praveena
W/o P R Sekhar Reddy, Aged about 40 Years, Occ: Business
R/o Flat No 2503 2LH Lanco Hills, Manikonda, Puppalaguda Kv
Ranga Reddy District, Telangana.

73. Kondapally Sridhar Reddy
S/o K Venkat Reddy Aged about 44 Years, Occ: Business,
R/o Flat No 403 21h Lanco Hills Manikonda Puppalaguda
K V Rangareddy Hyderabad, Telangana – 500 089.

74. P. Adinarayana Murthy
S/o Narayana Dass, Aged about 50 Years, Occ: Business
R/o H No 2161/2/1/1 Brundavan Colony,
Shamshabad K V Ranga Reddy District, Telangana.

75. M/S AVL Constructions
Rep By V V S Akhilesh S/o V V G K Murthy Aged about 50 Years, Occ: Business
R/o Villa No C5 5 K R Enclave, Journalist Colony,

Jubilee Hills, Hyderabad, Telangana – 500033.

76. Dastagir Shreef S/o Shareef, aged about 60 Years, Occ: Business, R/o. Mehdipatnam, Hyderabad, Telangana

(Respondent No.18 to 76 are not necessary parties)

...Respondents/Respondents

IA NO: 2 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the interim orders passed by this Hon'ble Court in W.P. No. 12637 of 2025 dated 24.04.2025 as far as Survey No. 195 of Nagaram village is concerned.

Counsel for the Appellants: SRI M.V.S. SURESH KUMAR, SENIOR COUNSEL REPRESENTING SRI NAREN SAI CHIRAMDASU

Counsel for the Respondent No.1: SRI L. RAVI CHANDER, SENIOR COUNSEL REPRESENTING SRI MEER AKBAR ALI HASHMI

Counsel for the Respondents No.2 to 10: SRI MURALIDHAR REDDY KATRAM, GP FOR REVENUE

Counsel for the Respondent No.11: SRI KIRAN GATTU, S.C. FOR TELANGANA BHOODAN YAGNA BOARD

Counsel for the Respondent No.12: SRI MAHESH RAJE, GP FOR HOME

Counsel for the Respondent No.13: SRI V.T. KALYAN, S.C. FOR ENFORCEMENT DIRECTORATE

Counsel for the Respondent No.14: SRI T. SRUJAN KUMAR REDDY, S.C. FOR CENTRAL BUREAU OF INVESTIGATION

Counsel for the Respondent No.15: --

Counsel for the Respondent No.16 & 17: SRI GADI PRAVEEN KUMAR, DEPUTY SOLICITOR GENERAL OF INDIA

WRIT APPEAL NO: 514 OF 2025

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 24.04.2025 in W.P.No 12637 of 2025 on the file of the High Court.

Between:

1. **Ravi Gupta**, IPS
   S/o S O Gupta Aged about 59 Years,
   Occ: Indian Police Service
   R/o Quarter No 2 Road No. 10,
   MP MLA Colony, Jubilee Hills, Hyderabad.

2. **Tarun Joshi, IPS**
   S/o Rattan Bhushan Joshi, Aged about 48 Years,
   Occ: Govt Employee IPS,
   R/o H No 127A Kilokri Village,
   Opposite Maharani Bagh Near Ram Singh Workshop
   New Delhi South Delhi Delhi -110 014

3. **Renu Goyal**
   W/o Jitender Kumar Goyal, IPS, Aged about 53 Years,
   Occ: Business, R/o Pleasant Valley Road No. 10 C,
   Jubilee Hills, Greater Hyderabad Municipal Corporation,
   Hyderabad, Telangana – 500 033.

4. **B K Rahul Hegde, IPS**
   S/o Krishna Gowda, Aged about 33 Years,
   Occ: Govt Employee, R/o H No 35206/15/14/H
   Hanuman Nagar Near SLS School Suryapet.

5. **Rahul Busireddy**
   S/o B Janardhan Reddy, Aged about 34 Years,
   Occ: Business, R/o. H No 37400/Rv/3101,
   Phase 3 Keerthi Richmond Villas Suncity Glendale School,
   Bandlaguda Gandipet Ranga Reddy, Telangana – 500 086.

...Appellants/Respondent Nos. 40, 42, 43, 48, 51.

AND

1. **Birla Mallesh**
   Aged 38 years, Occ: Accountant,
   R/o H No 2124, Maheshwaram Mandal
   Ameerpet village, Ranga Reddy District, Telangana – 509 325.

...Respondent No.1/Writ Petitioner

2. **The State of Telangana**
   Through its Principal Secretary,
   Revenue Department Office at Telangana Secretariat,
   Hyderabad Telangana.

3. **Chief Commissioner of Land Administration,**
   CCLA, Abids, Hyderabad, Telangana – 500 001.

4. **Commissioner and Inspector General of Registration and Stamps,**
   53953 Nizam Shahi Road, Mozam Jahi Market,
   Hyderabad, Telangana – 500 001.

5. **District Collector,**
   Ranga Reddy District Office at Ibrahimpatnam Village,
   Ranga Reddy District, Telangana – 501 506.

6. **Revenue Divisional Officer,**
   Kandukur, Ranga Reddy District, Telangana – 501 359.

7. **Tahsildar Cum Joint Sub Registrar,**
   Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

8. **Deputy Tahsildar Cum Public Information Officer,**
   Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

9. **Sub Registrar**
   Maheshwaram SRO Office at Maheshwaram Mandal,
   Ranga Reddy District, Telangana – 501 359.

10. **Sub Registrar**
    LB Nagar SRO Office at L B Nagar,
    Saroornagar, Ranga Reddy District, Telangana – 500 074.

11. **Telangana Bhoodan Yagna Board,**
    Represented by its Authority Office,
    At CCLA 2nd Floor Station Road,
    Abids Nampally, Hyderabad, Telangana – 500 001.

12. **Station House Officer,**
Maheshwaram Mandal, Ranga Reddy District, Telangana – 501 359.

13. **Enforcement Directorate**
E D Fateh Maidan Road, Hyderabad, Telangana – 500 004.

14. **Central Bureau of Investigation (CBI)**
Koti Kendriya Sadan Sultan Bazar,
Hyderabad, Telangana – 500 095.

15. **Telangana Vigilance Commission,**
2nd Floor D Block BRKR Bhavan
Hyderabad, Telangana – 500 063.

16. **Department of Personnel and Training (DOP)**
Ministry of Personnel, Public Grievances and Pensions,
North Block, New Delhi – 110 001.

17. **Ministry of Home Affairs (MHA),**
North Block Central Secretariat, New Delhi – 110 001.

...Respondent Nos. 2 to 17/Respondents Nos. 1 to 16

18. Mohammed Abdul Javeed
S/o Late Mohammed Abdul Salam, Aged about 44 Years, Occ: Advocate,
R/O H No 173381/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500023.

19. Arshiya Sultana
W/o Mohammed Abdul Khader, Aged about 31 Years, Occ: Housewife
R/o H No 171375/26/M/1 Khalander Nagar, Santosh Nagar, Saidabad.

20. Mohammed Abdul Lateef
S/o Mohammed Abdul Salam, Aged about 40 Years, Occ: Businessman
R/o H No 173381/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500023

21. Mohd Abdul Shukoor,
S/o M A Wahed, Aged about 62 Years, Occ: Businessman,
R/o H No 876, Maheshwaram Village, Maheshwaram Mandal,
Ranga Reddy District, Telangana.

22. Rudra Srinivasulu
S/o Rudra Ramakrishna, Aged about 54 Years, Occ: Businessman
R/o H No 9792 Maruthi Nagar Champapet,
Saroornagar, Ranga Reddy District, Telangana

23. Basaboini Suresh Mudiraj
S/o S R N Mudiraj, Aged about 58 Years, Occ: Businessman
R/o H No 718/34 Raghavendra Nagar, Nacharam Uppal.

24. Bavandla Pally Anand,
S/o B Narsimha, Aged about 37 years, Occ: Businessman,
R/o H No 3117/6/1 Kadthal Village Mandal, Ranga Reddy District, Telangana.

25. Navin Mittal, IAS,
S/o M L Mittal Aged about 50 Years, Occ: Govt Employee,
R/o H No 34 Road No 13, Banjara Hills, Hyderabad, Telangana.

26. Dr Gyanmudra
W/o Somesh Kumar IAS Aged about 64 Years, Occ: Retired Employee,
R/o Villa No.17 Sunrise Valley Homes,
Near PVNR Pillar No179, Attapur, Upparpalle, Rajendra Nagar,
Ranga Reddy District, Telangana.

27. Thatiparthi Pavani Rao
W/o Thatiparthi Prabhakar Rao IPS Aged about 56 Years, Occ: Housewife
R/o H No 155/177/CM/38, Plot No. 38, Cyber Meadows Masjid Banda,
Kondapur, Serilingampally.

28. Aishwarya Raj,
D/o Vikas Raj IAS, Aged about 25 Years Occ: Private Employee,
R/o Sr1 Sr Nagar Street No.1 Behind Sr Nagar Metro Station,
Ameerpet Sanjeev Reddy Nagar.

29. Vasundhara Sinha
W/o Anjani Kumar IAS, Aged about 60 Years, Occ: Govt Employee,
R/o H No 23372, Comandari House C P L Ameerpet, Hyderabad,
Telangana – 500 013.

30. Ajit Kumar Mohanty
S/o Late Khestrabasi Mohanty, aged about 73 Years, Occ: Retired Govt Employee,
R/o Plot No.2, Vyjayanti Coop Near Ravi Colony,
Mahendrahills East, Maredpally, Secunderabad

31. G Om Anirudh
S/o Sudheer Babu Gone Aged about 28 Years, Occ: Student
R/o 82293/82/11309/A/G2 Mla Colony Road No.12, Banjara Hills,
Khairatabad, Hyderabad, Telangana.

32. Nandini Mann
W/o Vikram Singh Mann, Aged about 48 Years, Occ: Private Employee
R/o B4 Pleasant Valley Senior Police Officers Colony Near MP MLA Colony Road No.10c Jubilee Hills, Hyderabad, Telangana.

33. Reeta Sultania W/o Sandeep Kumar Sultania IAS,
Aged about 52 Years, Occ: Private Employee
R/o Quarter No 71/1 Krishna Block New Ais Officers Complex,
Near Chinmaya Vidyalaya, Kundanbagh, Begumpet, Hyderabad, Telangana.

34. Vennavelli Radhika Alias Danda Radhika
W/o V B Kamalasan Reddy, IPS Aged about 52 Years,
Occ: Private Employee
R/o H No 6-1741/D/21 Moosarambagh Near GHMC Park,
Malakpet Colony, Dilsukhnagar.

35. Mahesh Muralidhar Bhagwat, IPS
S/o Muralichar Rangnath Bhagwat, Aged about 54 Years, Occ: Govt Employee
R/o Flat No.5 Pranitha Tower 6, Kundanbagh Officers' New Quarters,
Begumpet, Hyderabad, Telangana.

36. Mudireddy Nitesh Reddy
S/o Mudireddy Mahendar Reddy IPS, Aged about 33 Years,
Occ: Businessman R/o Kundan Bagh Near Chinmaya Vidyalaya,
Begumpet, Hyderabad,Telangana.

37. Thota Srinivas Rao IPS
S/o Thota Sai Babu Aged about 40 Years, Occ: Govt Employee
R/o Road No 10 IAS/IPS Officers Quarters,
Banjara Hills, Hyderabad, Telangana – 500 034

38. Sowmya Mishra IPS
D/o Debabrata Kantha, Aged about 57 Years, Occ: Govt Employee,
R/o Prasant Nagar, Jubilee Hills, Hyderabad, Telangana.

39. Swathi Lakra IPS
D/o Ben Hur Mahesh Dutt Ekka, Aged about 50 Years,
Occ: Govt Employee R/o B13 Road No 10c Pleasant Valley Senior Police Officers Colony, Hyderabad

40. Rekha Sharaff
W/o Umesh Sharaff, IPS, Aged about 50 Years, Occ: Housewife
R/o H No 212 Road No 14 Prashasan Nagar Near Nyaya Vihar,
Jubilee Hills, Hyderabad

41. Rajarshi Shah IAS
S/o Bimal Kumar Shah, Aged about 45 Years, Occ: Public Servant, IAS Officer, Having Office at District Collector and Magistrate, Adilabad, Telangana

42. Perla Varun
S/o Perla Viswa Prasad IPS Aged about 29 Years, Occ: Software Engineer
R/o H No Bh3/4 Road No 10 IAS/IPS Officers Quarters Banjara Hills
Khairatabad.

43. Divya Sri Morthati
W/o Anjaneyulu Dodde IAS aged about 39 Years Occ: Software Engineer
R/o H No 19252/9/30 Parsigutta Colony, Near Mothers Primary School,
Ramnagar, Hyderabad, Telangana – 500 020.

44. Ajay Jain IAS
S/o Shashi Prakash Jain, Aged about 53 Years, Occ: Govt Officer,
Office Address: District Collectorate, Jamtara, Jharkhand.

45. Lankela Subbarayayudu IPS
S/o Late Lankela Sanjeeva Rayudu Aged about 49 Years, Occ: Govt Officer
Office Address, Superintendent of Police, Tirupati, Andhra Pradesh.

46. Hemalatha Battula
W/o B Shivadhar Reddy, Aged about 43 Years, Occ: Housewife
R/o Villa No 39, Pristine Estates, Gopanpally Thanda, Tellapur.

47. Savyasachi Pratap Singh
S/o Govind Singh IPS Aged about 37 years, Occ: Business
R/o Moinabad Village, Ranga Reddy District, Telangana.

48. N Madhusudan
S/o N Subba Rao, Aged about 32 Years, Occ: Business.
R/o H No 291/9/6 Flat No 402 Boppana Heavens Laxmi Cyber City Ln
Whitefields, Hyderabad, Telangana – 500 084.

49. Indu Rao Kaveti
S/o K Laxmi Narayan Rao IPS, Aged About 32 Years, Occ: Business
R/o Not Known To Petitioner

50. Anurag Sharma
S/O Gayatrisharan Reddy, Aged About 66 Years,
Occ: Government Employee,
R/o Not Known To Petitioner

51. Yashaswini Basaboinn
D/o Basaboini Suresh Mudiraj, Aged about 28 Years, Occ: Businessman
R/o H No 718/34 Raghavendra Nagar Nacharam Uppal

52. D Amoy Kumar IAS
S/o D Ashok, Aged about 48 years, Occ: Government Employee, IAS,
R/o office address: Government Animal Husbandry Department,
B R Ambedkar Telangana State Secretariat, Hyderabad, Telangana

53. **S. Harish,** IAS
S/o Not Known, Aged about 38 Years, Occ: Government Employee,
R/o Having Office at Joint Secretary,
Revenue Department, Government of Telangana,
Brkr Bhavan, Tank Bund Road, Hyderabad.

54. E Venkata Chary
S/o E Chary, Aged about 54 Years, Occ: Government Employee, Office
Address, District Revenue Officer DRO 6210, Lakdikapul, Hyderabad

55. R P Jyoti
S/o Pandu Naik, Aged about 43 Years, Occ: Government Employee,
R/o Having Office at Revenue Divisional Officer RDO, Shadnagar, Telangana.

56. K Maheshwar
S/o Not Known Age Not Known, Occ: Government Officer,
R/o Having Office at Maheshwaram Sub-Registrar Office.

57. V Hanmanth Rao
The Then SubRegistrar Officer S/o Not Known to Petitioner Aged Not Known
Occ: Government Office Having Office at L B Nagar Sub Registrar Office SRO
Ranga Reddy District Telangana.

58. Mahmood Ali
S/o Ali Aged about 57 Years, Occ: Government Officer
R/o Having Office At Maheshwaram MRO

59. V Navatha
W/o Not Known Aged About 36 Years, Occ: Government Officer
R/o Having Officer At Maheshwaram Mandal Office

60. Khader Unnisa
W/o Late Mohd Zabardast Khan Aged about76 Years, Occ: Household
R/o 82585/B/401 Harmony Banjara Apartments Khader Residency,
Road No. 9, Khairtabad, Banjara Hills, Hyderabad

61. Mohd Nunawar Khan
S/o Late Mohd Zabardast, Aged about 53 Years, Occ: Business,
R/o 82585/B/401 Harmony Banjara Apartments Khader Residency,
Road No. 9, Khairtabad, Banjara Hills, Hyderabad.

62. Mohammed Abdul Ibrahim
S/o Mohammed Abdul Salam Sharfan Aged about 29 Years, Occ: Businessman,
R/o EI No 173381/6 Jama Masjid Yakutpura,
Charminar, Hyderabad, Telangana – 500 023.

63. Mohammed Abdul Akthar
S/o Mohammed Abdul Salam Sharfan Aged about 53 Years, Occ: Advocate
R/o H No 173381/6 Jama Masjid Yakutpura
Charminar, Hyderabad, Telangana – 500 023.

64. Bobbili Viswanath Reddy
S/o B D Reddy, Aged about 46 Years, Occ: Businessman
R/o 3669/B/2 Flat No 301 J V Residency Avanti Nagar
Basheerbagh Himayath Nagar, Hyderabad

65. N Santhosh Kumar
Aged about 44 Years, Occ: Business,
R/o 3164 Ln Colony Shadnagar
Faroog Nagar L A Ranga Reddy Telangana.

66. M/S Eipl Constructions
Rep By Kondapally Sridhar Reddy S/o K Venkat Reddy
R/o Flat No 901 Lh2 Lanco IT Hills Manikonda Jagir Gandipet,
Ranga Reddy, Telangana.

67. Puttaramannagari Praveena
W/o P R Sekhar Reddy, Aged about 40 Years, Occ: Business
R/o Flat No 2503 2LH Lanco Hills, Manikonda, Puppalaguda Kv
Ranga Reddy District, Telangana.

68. Kondapally Sridhar Reddy
S/o K Venkat Reddy Aged about 44 Years, Occ: Business,
R/o Flat No 403 2Lh Lanco Hills Manikonda Puppalaguda
K V Rangareddy Hyderabad, Telangana – 500 089.

69. P. Adinarayana Murthy
S/o Narayana Dass, Aged about 50 Years, Occ: Business
R/o H No 2161/2 1/1 Brundavan Colony,
Shamshabad K V Ranga Reddy District, Telangana.

70. M/S AVL Constructions
Rep By V V S Akhilesh S/o V V G K Murthy Aged about 50 Years, Occ:
Business R/o Villa No C5 5 K R Enclave, Journalist Colony,
Jubilee Hills, Hyderabad, Telangana – 500033.

71. Veerannagari Gowtham Reddy
S/o Narender Reddy, Aged about 48 Years, Occ: Business,
R/o Plot No. A85, Road No. 11 Film Nagar, Jubilee Hills, Hyderabad.

72.Dastagir Shreef S/o Shareef, aged about 60 Years, Occ: Business, R/o. Mehdipatnam, Hyderabad, Telangana

(Respondent No.18 to 72 are not necessary parties)

...Respondents/Respondents

IA NO: 2 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the interim orders passed by this Hon'ble Court in W.P. No. 12637 of 2025 dated 24.04.2025 as far as Survey No. 194 of Nagaram village are concerned.

Counsel for the Appellants: SRI D. ANIKETH REDDY

Counsel for the Respondent No.1: SRI L. RAVI CHANDER, SENIOR COUNSEL REPRESENTING SRI MEER AKBAR ALI HASHMI

Counsel for the Respondents No.2 to 10: SRI MURALIDHAR REDDY KATRAM, GP FOR REVENUE

Counsel for the Respondent No.11: SRI KIRAN GATTU, S.C. FOR TELANGANA BHOODAN YAGNA BOARD

Counsel for the Respondent No.12: SRI MAHESH RAJE, GP FOR HOME

Counsel for the Respondent No.13: SRI V.T. KALYAN, S.C. FOR ENFORCEMENT DIRECTORATE

Counsel for the Respondent No.14: SRI T. SRUJAN KUMAR REDDY, S.C. FOR CENTRAL BUREAU OF INVESTIGATION

Counsel for the Respondent No.15: --

Counsel for the Respondent No.16 & 17: SRI GADI PRAVEEN KUMAR, DEPUTY SOLICITOR GENERAL OF INDIA

The Court made the following: COMMON JUDGMENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL NOS.506, 508, 511 AND 514 OF 2025

COMMON JUDGMENT: *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*

Sri S Niranjan Reddy, learned Senior Counsel representing learned counsel Sri M.V.Pratap Kumar; Sri D.Prakash Reddy, learned Senior Counsel representing learned counsel Sri Khamar Kiran Kantamneni; and Sri M.V.S.Suresh Kumar, learned Senior Counsel, representing learned counsel Sri Naren Sai Chiramdasu and learned counsel Sri D.Aniketh Reddy, for the petitioners.

Sri L.Ravi Chander, learned Senior Counsel representing Sri Meer Akbar Ali Hashmi, learned counsel for respondent No.1; Sri Muralidhar Reddy Katram, learned Government Pleader for Revenue; Sri Mahesh Raje, learned Government Pleader for Home; Sri Kiran Gattu, learned Standing Counsel for Telangana Bhoodan Yagna Board; Sri V.T.Kalyan, learned Standing Counsel for Enforcement Directorate and Sri T.Srujan Kumar Reddy, learned Standing Counsel for Central Bureau of Investigation, for the respondents.

2. Regard being had to the similitude of the matters, on the joint request, the matters were heard on admission analogously.

3. Learned Senior Counsel for the appellants in these matters submit that although these matters are arising out of an *ex parte* interim order, wherein the present appellants, who were unofficial respondents before the writ court, were not put to notice and the learned Single Judge has passed the impugned order, the said *ex parte* interim order is bad in law because the learned Single Judge has even treated Survey Nos.194 and 195 as 'Bhoodan' land, whereas it is, admittedly, a patta land. Apart from this, observations made in last three paragraphs of the impugned order were totally uncalled for and could not have been passed without hearing the appellants.

4. Learned Senior Counsel for the appellants placed reliance on the judgment of the Supreme Court in **LIC of India v. Sanjeev Builders (P) Ltd.**[1] and submit that even an *ex parte* interim order can be interfered with if it fulfils the requirement of "judgment". Certain findings mentioned in last two paragraphs of the impugned order have serious ramification and there was no

[1] (2018) 11 SCC 722

occasion for the learned Single Judge to give such observations without hearing the appellants.

5. Learned Senior Counsel for respondent No.1 supported the impugned order and urged that the impugned order is *ex parte* in nature. The appellants may file an application for vacation of the interim order and the learned Single Judge may pass appropriate order thereupon.

6. We have heard the learned counsel for the parties on this aspect.

7. Admittedly, the appellants are party respondents before the learned Single Judge. The learned Single Judge has passed the impugned order without putting the appellants to notice. Thus, the appellants can certainly file applications for vacation of the aforesaid order. If such applications are filed, the learned Single Judge will certainly examine the same and in that event, it cannot be said that the order impugned passed by the learned Single Judge has attained finality or falls within the ambit of "judgment". Thus, the judgment of the Supreme Court in **LIC of India** (supra) is of no assistance in the factual backdrop of this matter. The

point involved in this case is no more *res integra*. In catena of judgments, it was held that against an interlocutory order, a Letters Patent Appeal/Writ Appeal can be entertained with circumspection and upon fulfilling the requirements of certain factors.

8. In **University of Hyderabad, rep. by its Registrar, Central University Campus (P.O), Gachibowli, Hyderabad v. Sadik Hussain**[2], a Division Bench of the erstwhile High Court of Andhra Pradesh at Hyderabad considered Clause 15 of the Letters Patent and opined that it provides an appeal from a "judgment" of Single Judge in exercise of original jurisdiction to a Division Bench. The judgment of the Supreme Court in **Shah Babulal Khimji v. Jayaben D.Kania**[3] was considered and it was held that *'orders falling under categories (iv) and (v) are not 'judgments' for the purpose of filing appeals provided under the Letter Patent'*. Categories (iv) and (v) read thus:

> "(iv) Routine orders which are passed to facilitate the progress of the case till its culmination in the final judgment.
>
> (v) Orders which may cause some inconvenience or some prejudice to a party, but which do not finally determine the rights and obligations of the parties."

[2] 2013 SCC OnLine AP 342
[3] AIR 1981 SC 1786

Lastly, the Division Bench recorded as under:

> "At the cost of the repetition, it is to be noticed that **the learned Single Judge has not decided the rights and obligations of the parties and only passed interlocutory orders and hence in our considered view the same does not satisfy the trappings of the judgments as defined under Clause 15 of the Letters Patent and it will be appropriate for the appellant to file vacate petition.** Accordingly, the writ appeal is disposed of with the said observation."
>
> (Emphasis Supplied)

9. In **Midnapore Peoples' Coop. Bank Ltd. v. Chunilal Nanda**[4], on which heavy reliance is placed, the Supreme Court held as under:

> "**15.** Interim orders/interlocutory orders passed during the pendency of a case, fall under one or the other of the following categories:
>
> (*i*) Orders which finally decide a question or issue in controversy in the main case.
>
> (*ii*) Orders which finally decide an issue which materially and directly affects the final decision in the main case.
>
> (*iii*) Orders which finally decide a collateral issue or question which is not the subject-matter of the main case.
>
> (*iv*) Routine orders which are passed to facilitate the progress of the case till its culmination in the final judgment.
>
> (*v*) Orders which may cause some inconvenience or some prejudice to a party, but which do not finally determine the rights and obligations of the parties.

[4] (2006) 5 SCC 399

> **16.** The term "judgment" occurring in clause 15 of the Letters Patent will take into its fold not only the judgments as defined in Section 2(9) CPC and orders enumerated in Order 43 Rule 1 CPC, **but also other orders which, though may not finally and conclusively determine the rights of parties with regard to all or any matters in controversy, may have finality in regard to some collateral matter, which will affect the vital and valuable rights and obligations of the parties.** Interlocutory orders which fall under categories (*i*) to (*iii*) above, are, therefore, "judgments" for the purpose of filing appeals under the Letters Patent. **On the other hand**, orders falling under categories (*iv*) and (*v*) are not "judgments" for the purpose of filing appeals provided under the Letters Patent."
>
> (Emphasis Supplied)

10. The Supreme Court in a recent judgment in **Shyam Sel and Power Limited v. Shyam Steel Industries Limited**[5] took a similar view.

11. The Supreme Court laid down the *litmus* test to determine whether the order impugned is a "judgment" within the meaning of Letters Patent. If the present matter is examined on the anvil of said principles, it will be clear that (i) by impugned order the learned Single Judge has not finally decided the question or issue in controversy in the main case, (ii) the impugned order has not decided any issue which materially or directly affects final decision in the Writ Petition, (iii) the impugned order does not have any

[5] (2023) 1 SCC 634

impact on a collateral issue or question which was not subject matter of main case.

12. Thus, interference is declined. The appellants may file applications for vacation/modification of the *ex parte* interim order. We have no doubt that if such applications are filed, the learned Single Judge will decide them in accordance with law expeditiously.

13. With the aforesaid observations, the writ appeals are **disposed of**. No order as to costs.

Miscellaneous petitions pending, if any, shall stand closed.

SD/-MOHD. ISMAIL
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, Revenue Department Office at Telangana Secretariat, State of Telangana, Hyderabad Telangana.
2. The Chief Commissioner of Land Administration, CCLA, Abids, Hyderabad, Telangana - 500 001.
3. The Commissioner and Inspector General of Registration and Stamps, 53953 Nizam Shahi Road, Mozam Jahi Market, Hyderabad, Telangana - 500 001.
4. The District Collector, Ranga Reddy District Office at Ibrahimpatnam Village, Ranga Reddy District, Telangana - 501 506.
5. The Revenue Divisional Officer, Kandukur, Ranga Reddy District, Telangana - 501 359.
6. The Tahsildar Cum Joint Sub Registrar, Maheshwaram Mandal, Ranga Reddy District, Telangana - 501 359.
7. The Deputy Tahsildar Cum Public Information Officer, Maheshwaram Mandal, Ranga Reddy District, Telangana - 501 359.
8. The Sub Registrar, Maheshwaram SRO Office at Maheshwaram Mandal, Ranga Reddy District, Telangana - 501 359.

(contin) P.T.O

9. The Sub Registrar, LB Nagar SRO Office at L B Nagar, Saroornagar, Ranga Reddy District, Telangana - 500 074.

10. The Authority Office, Telangana Bhoodan Yagna Board, At CCLA 2nd Floor Station Road, Abids Nampally, Hyderabad, Telangana - 500 001.

11. The Station House Officer, Maheshwaram Mandal, Ranga Reddy District. Telangana - 501 359.

12. The Enforcement Directorate, E D Fateh Maidan Road, Hyderabad, Telangana - 500 004.

13. The Central Bureau of Investigation (CBI), Koti Kendriya Sadan Sultan Bazar, Hyderabad, Telangana - 500 095.

14. The Telangana Vigilance Commission, 2nd Floor D Block BRKR Bhavan Hyderabad, Telangana - 500 063.

15. The Department of Personnel and Training (DOP), Ministry of Personnel, Public Grievances and Pensions, North Block, New Delhi - 110 001.

16. The Ministry of Home Affairs (MHA), North Block Central Secretariat, New Delhi - 110 001.

17. One CC to SRI M.V. PRATAP KUMAR, Advocate [OPUC]

18. One CC to SRI MEER AKBAR ALI HASHMI, Advocate [OPUC]

19. Two CCs to SRI MURALIDHAR REDDY KATRAM, GP for Revenue, High Court for the State of Telangana at Hyderabad. [OUT]

20. One CC to SRI KIRAN GATTU, S.C. for Telangana Bhoodan Yagna Board [OPUC]

21. Two CCs to SRI MAHESH RAJE, GP for Home, High Court for the State of Telangana at Hyderabad. [OUT]

22. One CC to SRI V.T. KALYAN, S.C. for Enforcement Directorate [OPUC]

23. One CC to SRI T. SRUJAN KUMAR REDDY, S.C. for Central Bureau of Investigation [OPUC]

24. One CC to SRI GADI PRAVEEN KUMAR, Deputy Solicitor General of India [OPUC]

25. One CC to SRI KHAMAR KIRAN KANTAMNENI, Advocate [OPUC]

26. One CC to SRI NAREN SAI CHIRAMDASU, Advocate [OPUC]

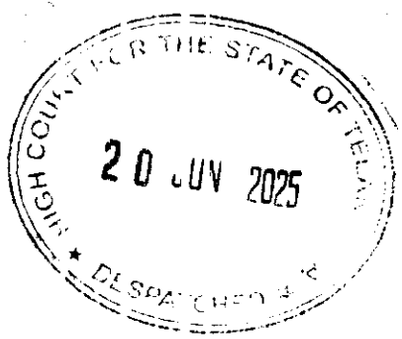
27. One CC to SRI D. ANIKETH REDDY, Advocate [OPUC]

28. Two CD Copies

MP
BS

HIGH COURT

DATED:30/04/2025



COMMON JUDGMENT

W.A.Nos.506, 508, 511 AND 514 OF 2025

DISPOSING OF THE WRIT APPEALS

WITHOUT COSTS

(33) MT
TRTC/95